Written Answers 5825

the Indian Institute of Bankers. Diploma is also given in Commerce and Business Administration including Banking by one of the six Boards under the All-India Council for Technical Education.

COMPLAINTS AGAINST INCOME-TAX OFFICER, JULLUNDUR

*618. SHRI B. GUPTA: Will the Minister for FINANCE be pleased to state:

(a) whether it is a fact that numerous complaints of corruption against the Income-Tax Officer, Jullundur have been received by the Income-Tax Department; and

(b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER FOR FIN-ANCE (SHRI M. C. SHAH): (a) Some complaints have been received against one of the Income-tax Officers at Jullundur.

(b) Enquiries are still in progress.

मध्य भारत के लिए सलाहकार

*६१९. श्री कृष्णकांत व्यास : क्या राज्य मंत्री यह बताने की कृपा करेंगे कि क्या मध्य भारत में सलाहकार के पद की पुनः स्थापनां प्रस्तावित की जा रही है. मौं यदि हां, तो क्यो ?

†[Adviser in Madhya Bharat

*619. SHRI KRISHNAKANT VYAS: Will the Minister for STATES be pleased to state whether it is proposed to revive the post of Adiviser in Madhya Bharat; and if so, why?]

THE MINISTER FOR HOME AF-FAIRS AND STATES (DR. K. N. KATJU); There is no proposal at present to re-, vive the appointment of a Counsellor in Madhya Bharat.

*†*English translation.

[COUNCIL]

FOREIGN CAPITAL FROM WESTERN GER-MANY

to Questions

†*571, SHRI V. K. DHAGE: Will the Minister for FINANCE be pleased to state whether any firms in Western Germany have invested any capital in any Indian industrial concerns so far: and if so, the names of such concerns and the amount so invested?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): A statement of projects involving participation in the share capital by firms in Western Germany which have been approved by Government is placed on the Table of the House. Government have no information about the extent of actual investment made in all the cases. [See Appendix VII, Annexure No. 286.]

PUBLICATION OF COMBINED FINANCE AND **REVENUE** ACCOUNTS

461. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to refer to the reply given to Unstarred Question No. 327 in the Council on the 17th March 1954 and state when the Combined Finance and Revenue Accounts of the Union and the States for the years 1948-49 to 1953-54 are expected to be published?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): As stated in my reply to Shri P. C. Bhanj Deo's Starred Question No. 125 on the 25th February 1954, the compilation of the Combined Finance and Revenue Accounts of the Central and State Governments for the period since partition has been held up on account of the non-receipt of accounts relating to the pre-partition period from some of the Accounts Officers in Pakistan and the matter is still under correspondence between the Comptroller and Auditor General of India and the Auditor General of Pakistan.

[†]Postponed from 5th May 1954.